

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Review Application No.181/00037/2018
in Original Application No.181/00402/2018**

Monday, this the 26th day of November, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Kunnashada K. Nallakoya,
S/o.Koyamma Thacheriyouth,
Casual Labourer with Temporary Status (Retd),
Agriculture Demonstration Department,
Union Territory of Lakshadweep,
Andrott-682 558.
Residing at Kunnashada,
Union Territory of Lakshadweep,
Andrott-682 558.

...Review Applicant

(By Advocate: Mr.N.Unnikrishnan)

v e r s u s

1. Union of India
represented by the Secretary to the Government of India,
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training,
North Block, New Delhi-110 001.
2. The Administrator,
Union Territory of Laksadweep,
Kavaratti-682 555.
3. The Director,
Directorate of Agriculture,
Union Territory of Lakshadweep,
Kavaratti Island-682 555.
4. The Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti-682 555.
5. The Agriculture Officer,
Agricultural Demonstration Unit,
Andrott-682 558.

6. The Chairman, Pension Fund Regulatory and Development Authority, First Floor, ICADR Building, Plot No.6, Vasanthkunj Institutional Area, Phase II, New Delhi-110 070.
7. The Pay and Accounts Officer, Central Pension Accounting Office (CPAO), Ministry of Finance, Department of Expenditure, Trikot, Bikajicama Place, New Delhi-110 066.
8. The NSDL E-Governance Infrastructure Limited, 1st Floor, Times Tower, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai-400 013, rep. by the Managing Director & Chief Executive Officer. ...Review Respondents

(By Advocate : Mr.S.Manu [R2-5])

This RA having been heard on 26th November, 2018, the Tribunal on the same day delivered the following :

ORDER

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

In view of what is stated in the application, the R.A is allowed. The O.A is restored to file. List this O.A for final hearing on 19.12.2018.

(Dated this the 26th day of November 2018)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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List of Annexures in R.A.No.181/37/2018 in O.A.No.181/402/2018

- 1. Annexure RA-1** – True copy of the order dated 18.5.2018 in O.A.No.181/402/2018.

 - 2. Annexure RA-2** – True copy of the original of the Miscellaneous Application for condonation of delay intended to be filed before this Tribunal.

 - 3. Annexure RA-3** – True copy of the Affidavit of Shri.P.S.Vasudevan, S/o.Sankaran, Clerk of the counsel for applicant.
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